

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2633
ANSWERED ON:06.02.2014
DIGITAL ADDRESSABLE SYSTEM IN METRO CITIES
Choudhry Smt. Shruti

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Digital Addressable System (using Set Top Boxes) has been made mandatory in all the metro cities of the country; and
- (b) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) & (b) As mandated under Section 4 A (1) of the Cable Television Networks (Regulation) Act, 1995, the Ministry vide its notification S.O 2534(E) dated 11.11.2011 has notified dates for implementation of Digital Addressable System (DAS) in the country in four phases. Phase-I of digitization was to be completed in four metros of Delhi, Mumbai, Kolkata & Chennai by 31.10.2012. Phase-I of digitization has been completed except in Chennai where it is pending due to various issues/court cases.